

tion doses received by persons in nuclear accidents.

Lok Sahayak Sena

1586. Shri Rama Chandra Mallick: Will the Minister of Defence be pleased to state:

(a) the number of camps arranged so far in the State of Orissa in pursuance of Section 4 of the Lok Sahayak Sena Act, 1958 during 1962-63 and the places where they were arranged; and

(b) the total number of volunteers recruited in various camps?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) 4 Lok Sahayak Sena Camps were held in the State of Orissa during 1962-63, at the following places:

Gudaigiri
Ghatgaon
Karanjia
Joshiipur

(b) 2066 volunteers were trained in these camps as follows:—

Location of the camp	Number of persons trained
Gudaigiri	520
Ghatgaon	518
Karanjia	520
Joshiipur	508
TOTAL	2066

Notification of Vacancies in Orissa

1588. Shri Ulaka: Will the Minister of Labour and Employment be pleased to state:

(a) the total number of vacancies notified in the public and private sector establishments during 1962-63 in Orissa; and

(b) the number of vacancies filled up so far in those establishments

during the same period through various employment exchanges?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b).

Sector	Number of vacancies notified during April 1962-February 1963	Number of vacancies filled during April 1962-February 1963.
1	2	3
Public	33,333	18,874
Private	7,646	2,134

Recruitment in the Army

1589. Shri Pratap Singh: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a certain amount of money is paid by the Recruiting Offices to the Recruiters (as bringing-in Money) for producing recruits for enrolment in the Army;

(b) if so, whether it is also a fact that the rates differ from category to category for the various trades;

(c) the total amount of such money paid by the various Recruiting Offices in India since the declaration of Emergency upto 1st March, 1963; and

(d) whether Government propose to discontinue the payment of the bringing-in money forthwith in view of the great rush of voluntary recruitment for the Army?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

(a) Small sums of money are paid in certain cases only.

(b) In cases where payments are made, the amount is fixed at the discretion of the Recruiting Officer subject to a maximum of Rs. 10.

(c) The total amount paid from 1st October 1962 to 28th February, 1963 was Rs. 36,564.

(d) No, Sir.

Labour Force in Third Plan

1590. Shri Krishna Deo Tripathi: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons likely to be added to the labour force together with the number for whom employment opportunities are likely to occur during the Third Plan period; and

(b) the number of those for whom employment opportunities were created during the first two years of the Third Plan period?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) New entrants to the labour force during the Third Plan period are estimated at 17 million and employment opportunities likely to be created during the Third Plan period are estimated at 14 million.

(b) According to a rough and tentative estimate, about 4 million jobs have been created during the first two years of the Third Plan period.

A.I.R. Transmitters

1591. Dr. P Srinivasan: Will the Minister of Information and Broadcasting be pleased to state the strength of Transmitters at A.I.R. Stations in Delhi, Calcutta, Bombay, Madras and Trichinopoly?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): It is not in the public interest to disclose the details.

Settlement of Tibetan Refugees in Orissa

1592. Shri Ulaka: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question

No. 1085 on the 25th March, 1963 and state:

(a) the total amount likely to be spent during the Third Plan period for the settlement of Tibetan refugees in Ganjam District in Orissa; and

(b) when the settlement of such refugees in Orissa would be completed?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) About Rs. 36,00,000.

(b) The Scheme will be implemented in stages depending on the result of the first phase which has already been taken in hand.

Transmitter at Jeypore, Orissa

1593. Shri Ulaka: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 1290 on the 16th May, 1963 and state the progress made so far in the installation of the 20 KW medium wave transmitter at Jeypore in Koraput District (Orissa)?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): Construction of building for the 10 KW Medium wave transmitter (instead of 20 KW proposed earlier) is in progress. Equipment has been received and the Project is expected to be completed during 1963.

Educated Unemployed in Orissa

1594. Shri Ulaka: Will the Minister of Labour and Employment be pleased to state:

(a) the number of educated unemployed in Orissa during 1961-62 and 1962-63; and

(b) the number of scheduled castes and scheduled tribes among them?

The Deputy Minister in the Ministry of Labour and Employment and